

(1869) 01 CAL CK 0023
In the Calcutta High Court

Kali Charan

APPELLANT

Vs

Sriram and Others

RESPONDENT

Date of Decision : 30-01-1869

Acts Referred:

Citation : (1869) 01 CAL CK 0023

Judgement

Sir Barnes Peacock, Kt., C.J.—We are of opinion that the property of Parsu, deceased, cannot be taken in execution of a decree against Sriram, the surety.